

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4831
ANSWERED ON:20.12.2000
KHADI AND VILLAGE INDUSTRIES
SANGEETA KUMARI SINGH DEO

Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:

- (a) whether the Union Government have any plan to delink the Khadi and Village Industries loans from State Governments guarantee and provide a one time grant to revamp and modernise the Orissa Khadi and Village Industries Board;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRI-
RURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

(a): No, Sir.

(b): Does not arise.

(c): The Khadi and Village Industries Commission (KVIC) provides grants and loans to the State/UT KVI Boards as per the conditions laid down in the Loan Rules adopted for this purpose. These Loan Rules are uniformly applicable to all State/UT KVI Boards as well as other implementing agencies. In the interest of the safety of the funds being provided by the KVIC, certain measures in the form of hypothecation/mortgage and Government Guarantee (from institutions and State KVI Boards respectively) are taken.